



Government of Jammu and Kashmir
Housing & Urban Development Department
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Srinagar, 15th June, 2026

S.O.- 168 :- In exercise of the powers conferred by section 67 of Jammu and Kashmir Municipal Corporation Act 2000, the Government of Jammu and Kashmir hereby makes the following rules namely:-

- 1. Short title and Commencements:-** (1) These rules may be called Jammu Municipal Corporation (Gazetted) Service Recruitment Rules, 2026.
(2) These rules shall come into force from the date of their publication in the Government Gazette.

- 2. Definitions:-** (1) In these rules, unless the context otherwise requires:-

- (a) **"Administrative Department"** means the Housing and Urban Development Department of the Government in the Civil Secretariat holding the Administrative charge of the service;
- (b) **"Corporation"** means the Jammu Municipal Corporation.
- (c) **"Cadre"** means the cadre of the Service;
- (d) **"Head of the Department"** means the major Head of the Department holding the administrative control of the Corporation.
- (e) **"Government"** means the Government of Jammu and Kashmir;
- (f) **"Member of the Service"** means a person appointed to a post in the Service under the provisions of these rules or the rules superseded by these rules;
- (g) **"Post"** means a permanent post carrying a definite timescale sanctioned by the Competent Authority;
- (h) **"Rules"** means the Jammu Municipal Corporation (Gazetted) Service Recruitment Rules, 2026;
- (i) **"Schedule"** means the schedule(s) annexed to these rules;
- (j) **"Service"** means the Jammu Municipal Corporation (Gazetted) Service;
- (k) **"Recruitment Agency"** means the agency constituted by the

Government for making recruitment to a particular class of post(s);

(l) **"Union territory"** means Union territory of Jammu and Kashmir;

(2) Words and expressions used in these rules but not defined shall have the same meaning as are assigned to them in the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules/Jammu and Kashmir Civil Services Regulations, 1956;

3. Constitution of Service:- (1) From the date of commencement of these rules there shall be constituted the "Jammu Municipal Corporation (Gazetted) Service".

(2) The Government may, at the commencement of these rules, appoint to the service any person who at the commencement of these rules, is holding in substantive capacity any post included in the cadre of this Service:

Provided that for the purpose of the initial constitution of the Service, a person holding any post included in the cadre of the Service in its sanctioned scale of pay, in substantive capacity to which he/she was appointed by the Competent Authority under rules, either by direct recruitment or by promotion shall be deemed to have been appointed to the Service under these rules if he/she is fully qualified to hold the post under these rules.

Explanation:-The word 'holding' means a person holding a post included in the cadre of the Jammu Municipal Corporation (Gazetted) Service in its sanctioned scale of pay on regular basis under orders of the Competent Authority and will not include the persons holding a post on ex-cadre/deputation basis or on ad-hoc basis or in a stop-gap arrangement.

4. Strength and Composition of the Service:- (1) The authorized permanent and temporary strength of the cadre and the nature of the post included therein shall be determined by the Government from time to time and shall, at the initial constitution of the Service under these rules, be such as specified in the **Schedule-I** annexed to these rules:

Provided that the Government may create temporary posts in the cadre of the Service for specified period or purpose as may be considered necessary from time to time.

(2) The Government shall, after the interval of every five years or at such other intervals, as may be necessary, re-examine the strength and composition of cadre of the Service and make such alterations therein as it deems fit.

5. **Qualification and method of recruitment:-** (1) No person shall be eligible for appointment or promotion to any post in any class, category or grade in the Service unless he/she possesses the qualification as laid down in **Schedule-II** and fulfil other eligibility condition of the recruitment as provided in the rules.

(2) Appointment to the Service or class may be made:-

(a) By direct recruitment; or By deputation

(b) By promotion;

(c) Partly by (a), and partly by (b), in the ratio, and in the manner, as mentioned against each post in **Schedule-II**;

Provided that all the posts falling under direct recruitment quota shall be filled through the recruitment agency as per the rules/orders of the Government issued for the purpose.

Provided further, that all posts to be filled by promotion shall be filled up through Departmental Promotion Committee (DPC) as may be notified by the Government.

(3) The department shall refer vacancies in the direct/promotion quota to the recruitment agency and Departmental Promotion Committee, as the case may be, in terms of the existing rules.

6. **Probation:-** (1) Probation of the Members of the Service shall be governed by the provisions of J&K Civil Services (Classification Control and Appeal) Rules, 1956.

(2) The pay of person appointed to the Service under these rules shall be regulated as per the provisions of J&K Civil Services Regulations or general rules as issued from time to time.

7. **Reservation in appointments:-** While making appointments either by direct recruitment or by promotion, reservation shall be provided to the eligible categories in accordance with the provisions of Jammu and Kashmir Reservation Act, 2004 and the Reservation Rules and orders, as in force and amended from time to time.

8. **Training and Departmental Examination:-** Persons appointed to the Service by direct recruitment shall be required to undergo such training from time to time during the course of probation and to pass during the period of probation or trial such departmental examination(s) as the Government may prescribe:

Provided that the Government may exempt either wholly or partially from such training or departmental examinations person who have passed a departmental examination or undergone training declared by the Government to be equivalent to a departmental examination or training prescribed under these rules.

9. **Eligibility of Government servants for direct recruitment:-** A person already in the Government Service may apply through proper channel for direct recruitment to a vacant post in any particular class or category in the Service if he/she possesses the requisite educational and other qualifications prescribed for recruitment to such class or category of posts. The upper age limit of such Government servants shall be as provided in the general rules:

10. **Maintenance of seniority lists :-** (1) Seniority of the members of the Service shall be regulated under the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956.

(1) The Head of the Department shall maintain and update the final seniority list of the members of the service and update it in the month of January of every calendar year.

11. **Residuary matters:-** In regard to matters not specifically covered by these rules, the members of the Service shall be governed by the rules, regulations and orders applicable to the Civil Service of Union territory of Jammu and Kashmir in general.

12. **Interpretation:-** If any question arises relating to the interpretation of these rules, the matter shall be referred to Administrative Department whose decision thereon shall be final and binding.

13. **Repeal and Savings:-** (1) All rules corresponding to these rules and in force immediately before the commencement of these rules viz. Jammu Municipal Corporation (Gazetted) Service Recruitment Rules, 2026, if any, are hereby repealed.

(2) Notwithstanding such repeal, any appointment or

Promotion made under the rules so repealed shall be deemed to have been or taken under these rules.

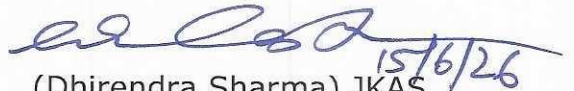
By Order of the Government of Jammu and Kashmir.

Sd/-
(Mandeep Kaur) IAS
Commissioner/Secretary to the Government
Housing and Urban Development Department

No. HUD-LSG0JMC/32/2022 (238984)
Copy to the;

Dated: 15.06.2026

1. All Financial Commissioners (Additional Chief Secretaries).
2. All Principal Secretaries to the Government.
3. All Commissioner/Secretaries to the Government.
4. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs
5. Additional Secretary (Jammu and Kashmir & Ladakh), Ministry of Home Affairs, Government of India.
6. Director Archives, Archaeology and Museums, J&K.
7. All Heads of Department of Housing & Urban Development Department.
8. OSD to Hon'ble Chief Minister, J&K.
9. Private Secretary to Hon'ble Advisor to Hon'ble Chief Minister, J&K.
10. Private Secretary to Chief Secretary, J&K.
11. Private Secretary to Commissioner/Secretary to the Government, Housing and Urban Development Department.
12. In-charge website, H&UDD
13. Government Order File/ Stock file (w.2.s.c).


(Dhirendra Sharma) JKAS
Additional Secretary to the Government




**Schedule-I of the Jammu Municipal Corporation (Gazetted) Service
Recruitment Rules, 2026**

S. No.	Designation of post	Pay Level	Number of posts	Cadre
(1)	(2)	(3)	(4)	(5)
ADMINISTRATION				
1.	Commissioner	Level-13 (123100-215900)	1	UT
2.	Joint Commissioner (Adm)	Level-12 (78800-209200)	1	UT
3.	Project Management and Procurement Officer	Level-11 (67700-208700)	1	UT
4.	Secretary	Level-11 (67700-208700)	1	UT
5.	Under Secretary (Council)	Level-8 (47600-151100)	1	UT/JMC
6.	Under Secretary (Adm)	Level-8 (47600-151100)	1	UT/JMC
7.	Private Secretary	Level-8 (47600-151100)	3	UT
8.	Public Relations Officer	Level-8 (47600-151100)	1	UT
REVENUE SECTION				
9.	Joint Commissioner (Rev)	Level-12 (78800-209200)	1	UT
10.	Deputy Commissioner North/South	Level-11 (67700-208700)	2	UT
11.	Chief Revenue Officer	Level-10A (56600-179800)	2	JMC
12.	Chief Enforcement Officer	Level-10A (56600-179800)	2	JMC
13.	Revenue Officer	Level-8 (47600-151100)	10	UT/JMC
14.	Enforcement Officer	Level-8 (47600-151100)	8	UT/JMC
HEALTH & SANITATION				
15.	Joint Commissioner (Health & Sanitation)	Level-12 (78800-209200)	1	UT
16.	Health Officer	Level-11 (67700-208700)	1	UT
SOLID WASTE MANAGEMENT				
17.	Solid Waste Management Officer	Level-11 (67700-208700)	1	UT
BUILDING SECTION				
18.	Senior Town Planner	Level-12 (78800-209200)	1	UT
19.	Senior Architect	Level-12 (78800-209200)	1	UT
20.	Divisional Architect	Level-11 (67700-208700)	2	UT
21.	Divisional Town Planner	Level-11 (67700-208700)	1	UT
22.	Building Officer	Level-8 (47600-151100)	2	UT/JMC
ACCOUNTS & PLANNING SECTION				
23.	Financial Advisor and Chief Accounts Officer	Level-12 (78800-209200)	1	UT
24.	Deputy Director (Planning & Statistics)	Level-11 (67700-208700)	1	UT
25.	Accounts Officer (Internal Audit)	Level-8 (47600-151100)	1	UT

LEGAL SECTION				
26.	Law Officer	Level-8 (47600-151100)	2	UT
VETERINARY SECTION				
27.	Municipal Veterinary Officer	Level-11 (67700-208700)	1	UT
28.	Veterinary Assistant Surgeon	Level-9 (52700-166700)	5	UT
TRANSPORT SECTION				
29.	Compost-cum-Transport Officer	Level-10A (56600-179800)	1	UT/JMC
30.	Transport Officer	Level-8 (47600-151100)	2	UT/JMC
INFORMATICS SECTION				
31.	Chief Informatics Officer	Level-10A (56600-179800)	1	JMC
32.	Informatics Officer	Level-8 (47600-151100)	4	JMC
ENGINEERING WING				
33.	Joint Commissioner (Works)	Level-12 (78800-209200)	1	UT/JMC
34.	Executive Engineer (1- Project, 4-Civil, 1-Mechanical & 1-Electrical)	Level-11 (67700-208700)	7	UT/JMC
35.	Assistant Executive Engineer (2- Project, 8-Civil, 2-Mechanical & 2-Electrical)	Level-10A (56600-179800)	14	UT/JMC
36.	Assistant Engineer (Technical Officer) (1-Project, 4-Civil, 2-Mechanical & 1-Electrical)	Level-8A (50700-160600)	9	UT/JMC
FLORICULTURE WING				
37.	Floriculture Officer	Level-11 (67700-208700)	1	UT
Total:			96	



(Dhirendra Sharma) JKAS

Additional Secretary to the Government




**Schedule-II of the Jammu Municipal Corporation (Gazetted) Service
Recruitment Rules, 2026**

Class	Cate gory	Designation of post	Pay Level	Minimum Qualification for direct recruitment	Method of recruitment
(1)	(2)	(3)	(4)	(5)	(6)
ADMINISTRATION					
I	A	Commissioner	Level-13 (123100-215900)	-	By deputation from GAD from the amongst the members of Indian Administrative Service/ Jammu and Kashmir Administrative Service.
II	A	Joint Commissioner (Adm.)	Level-12 (78800-209200)	-	By deputation from GAD from the amongst the members of Indian Administrative Service/ Jammu and Kashmir Administrative Service.
III	A	Project Management and Procurement Officer	Level-11 (67700-208700)	-	By promotion from Class-I, Category (A) (Chief Informatics Officer) having substantive service not less than 07 years in that category. 'OR' By deputation from the Jammu & Kashmir Engineering (Gazetted) Service (Mechanical Wing) of Public Works (R&B) Department. 'OR' By deputation from Jammu and Kashmir Accounts (Gazetted) services.
	B	Secretary	Level-11 (67700-208700)	-	By deputation from the Jammu and Kashmir Administrative Service.
IV	A	Under Secretary (Council)	Level-8 (47600-151100)	-	By promotion from Class-I, Category (A) (Section Officer) of the Jammu Municipal Corporation (Subordinate) Service having at-least 03 years of substantive service in that category. 'OR' By deputation from Jammu and Kashmir Administrative Service (Junior Scale of JKAS)/Jammu and Kashmir Secretariat (Gazetted) Service-I.
	B	Under Secretary (Adm.)	Level-8 (47600-151100)	-	By promotion from Class-I, Category-A (Section Officer) of the Jammu Municipal Corporation (Subordinate) Service having atleast 03 years of

					substantive service in that category. 'OR' By deputation from Jammu and Kashmir Administrative Service (Junior Scale of JKAS)/Jammu and Kashmir Secretariat (Gazetted) Service-I.
	C	Private Secretary	Level-8 (47600-151100)	-	By deputation from the Jammu and Kashmir, Private Secretaries to Head of Departments (Gazetted) Service.
	D	Public Relations Officer	Level-8 (47600-151100)	-	By deputation from the Jammu and Kashmir Information (Gazetted) Service.
REVENUE SECTION					
I	A	Joint Commissioner (Revenue)	Level-12 (78800-209200)	-	By deputation from GAD from the amongst the members of Indian Administrative Service/ Jammu and Kashmir Administrative Service.
II	A	Deputy Commissioner North/South	Level-11 (67700-208700)	-	By deputation from the Jammu and Kashmir Administrative Service.
III	A	Chief Revenue Officer	Level-10A (56600-179800)	-	By promotion from Class-IV, Category (A) (Revenue Officer) with 05 years' substantive service in that category.
	B	Chief Enforcement Officer	Level-10A (56600-179800)	-	By promotion from Class-IV, Category (B) (Enforcement Officer) having atleast 05 years substantive service in that category.
IV	A	Revenue Officer	Level-8 (47600-151100)	-	100% by promotion from Class-I, Category (A) of Revenue Section (Revenue Inspector), Class-I Category (A) of Health and Sanitation Section (Sanitation Officer) and Food Inspector/Food Safety Officer (Diminishing Cadre post) of Jammu Municipal Corporation (Subordinate) Service with 05 years substantive service in that category. 'OR' By deputation from the Jammu and Kashmir Accounts (Gazetted) Service.
	B	Enforcement Officer	Level-8 (47600-151100)	-	100% by promotion from Class-I, Category (B) (Enforcement Inspector) of Jammu Municipal

					Corporation (Subordinate) Service having 05 years substantive service in that category. 'OR' By deputation from the Jammu and Kashmir Revenue (Gazetted) Service.
HEALTH & SANITATION					
I	A	Joint Commissioner (Health & Sanitation)	Level-12 (78800-209200)	-	By deputation from GAD from the amongst the members of Indian Administrative Service/ Jammu and Kashmir Administrative Service.
II	A	Health Officer	Level-11 (67700-208700)	-	By deputation from the Jammu and Kashmir Health & Family Welfare (Gazetted) Service having MBBS and Degree in PSM and Community Medicine with minimum 05 years' experience.
SOLID WASTE MANAGEMENT					
I	A	Solid Waste Management Officer	Level-11 (67700-208700)	-	By deputation from GAD from the amongst the members of Jammu and Kashmir Administrative Service. 'OR' Jammu and Kashmir Forest (Gazetted) Service preferably having degree in Environment Science (EVS) or Degree in Mechanical/Industrial /Biomedical/Chemical/ Environment Engineering 'or' MBA with Specialization in Waste Management/Environment.
BUILDING SECTION					
I	A	Senior Town Planner	Level-12 (78800-209200)	-	By deputation from the Jammu and Kashmir Town Planning (Gazetted) Service.
	B	Senior Architect	Level-12 (78800-209200)	-	By deputation from the Jammu and Kashmir Architects (Gazetted) Service.
II	A	Divisional Architect	Level-11 (67700-208700)	-	By deputation from the Jammu and Kashmir Architects (Gazetted) Service.
	B	Divisional Town Planner	Level-11 (67700-208700)	-	By deputation from the Jammu and Kashmir Town Planning (Gazetted) Service.
III	A	Building Officer	Level-8 (47600-151100)	-	By promotion from Jammu Municipal Corporation (Subordinate) Service (Head

					Draftsman of JMC borne) having atleast 7 years of substantive service in that category. If suitable candidate is not available then by deputation from the Jammu and Kashmir Town Planning (Gazetted) Service.
ACCOUNTS & PLANNING SECTION					
I	A	Financial Advisor and Chief Accounts Officer	Level -12 (78800-209200)	-	By deputation from the Jammu and Kashmir Accounts (Gazetted) Service.
II	A	Deputy Director (Planning & Statistics)	Level-11 (67700-208700)	-	By deputation from the Jammu and Kashmir Economics and Statistics (Gazetted) Service.
III	A	Accounts Officer (Internal Audit)	Level-8 (47600-151100)	-	By deputation from the Jammu and Kashmir Accounts (Gazetted) Service.
LEGAL SECTION					
I	A	Law Officer	Level-8 (47600-151100)	-	By promotion from Class-I, Category (A) (Legal Assistant) of Jammu Municipal Corporation (Subordinate) Service having atleast 07 years of substantive service in that category. 'OR' By deputation from the Jammu and Kashmir Legal (Gazetted) Service.
VETERINARY SECTION					
I	A	Municipal Veterinary Officer	Level-11 (67700-208700)	-	By deputation from the Jammu and Kashmir Animal Husbandry (Gazetted) Service.
II	A	Veterinary Assistant Surgeon	Level-9 (52700-166700)	-	By deputation from the Jammu and Kashmir Animal Husbandry (Gazetted) Service.
TRANSPORT SECTION					
I	A	Compost-cum-Transport Officer	Level-10A (56600-179800)	-	By promotion from the Assistant Engineer (JMC borne) of Mechanical Wing, having at least 07 years of substantive service in that category. 'OR' By deputation from the Jammu and Kashmir Engineering (Gazetted) Service (Mechanical Wing) of Public Works (R&B) Department.
II	A	Transport Officer	Level-8 (47600-151100)	-	The post shall be filled from the departmental Junior Engineer

					(JMC borne) of Mechanical Wing, having atleast 07 years of service in that category. 'OR' By deputation from the Jammu and Kashmir Engineering (Gazetted) Service (Mechanical Wing) of Public Works (R&B) Department.
INFORMATION SECTION					
I	A	Chief Informatics Officer	Level-10A (56600-179800)	-	100% by promotion from Class-II, Category (A)(Informatics Officer) having at least 05 years substantive service in that category.
II	A	Informatics Officer	Level-8 (47600-151100)	B.E/B.Tech in Information Technology/ Electronics and Communications/Computer Science/ computer science engineering or MCA from govt. recognized University/Institutions.	i) 50% by promotion from Class-I, Category (A) (Assistant Informatics Officer) of the Jammu Municipal Corporation (Subordinate) Service having atleast 07 years of substantive service in that category; and ii) 50% by direct recruitment.
ENGINEERING WING					
I	A	Joint Commissioner (Works)	Level-12 (78800-209200)	-	By promotion from Class-II, Category (A) of Civil Engineering Wing of JMC with at least 17 years of total Gazetted service and 03 years of experience as Executive Engineer. 'OR' By deputation from the Jammu and Kashmir Engineering (Gazetted) Service of Public Works (R&B) Department.
II	A	Executive Engineer (1-Project, 4-Civil)	Level-11 (67700-208700)		By promotion from Class-III, Category (A) of Engineering Wing of JMC amongst persons possessing Bachelor's Degree in Civil Engineering or AMIE section (A & B) India with at least 08 years of total Gazetted service in the same branch of Engineering with atleast four years of experience as Assistant Executive Engineer. For diploma holders 10 years of total Gazetted service in

					the same branch of Engineering with at-least 04 years of experience as Assistant Executive Engineer. ‘OR’ By deputation from the Jammu and Kashmir Engineering (Gazetted) Service of Public Works (R&B)/Jal Shakti Departments.
	B	Executive Engineer (1-Mechanical)	Level-11 (67700-208700)	-	By promotion from Class-III, Category (B) of Engineering Wing of JMC amongst persons possessing Bachelor's Degree in Mechanical Engineering or AMIE section (A &B) India with at least 08 years of total Gazetted service in the same branch of Engineering with atleast four years of experience as Assistant Executive Engineer. For diploma holders 10 years of total Gazetted service in the same branch of Engineering with at-least 04 years of experience as Assistant Executive Engineer. ‘OR’ By deputation from the Jammu and Kashmir Engineering (Gazetted) Service of Public Works (R&B)/Jal Shakti Departments.
	C	Executive Engineer (1-Electrical)	Level-11 (67700-208700)	-	By deputation from the Jammu and Kashmir Engineering (Gazetted) Service of Power Development Department.
III	A	Assistant Executive Engineer (2-Project, 8-Civil)	Level-10A (56600-179800)	-	By promotion from Class-IV, Category (A) of Engineering Wing of JMC amongst the person possessing B.E degree in Civil Engineering 'or' AMIE section (A&B) with at least 03 years of experience in that category. For Diploma holders 04 years of experience in that category. ‘OR’ By deputation from the Jammu and Kashmir Engineering (Gazetted) Service of Public Works (R&B)/Jal Shakti Departments.
	B	Assistant Executive	Level-10A (56600-179800)	-	By promotion from Class-IV, Category (A) of Engineering

		Engineer (2-Mechanical)			Wing of JMC amongst the person possessing B.E degree in Mechanical Engineering 'or' AMIE section (A&B) with at least 03 years of experience in that category. For Diploma holders 04 years of experience in that category. 'OR' By deputation from the Jammu and Kashmir Engineering (Gazetted) Service of Public Works (R&B)/Jal Shakti Departments.
	C	Assistant Executive Engineer (2-Electrical)	Level-10A (56600-179800)	-	By deputation from the Jammu and Kashmir Engineering (Gazetted) Service of Power Development Department.
IV	A	Assistant Engineer (1-Project, 4-Civil)	Level-8A (50700-160600)	-	By promotion from Class-II, Category (A) (Junior Engineer) of Jammu Municipal Corporation (Subordinate) Service having Bachelors degree in Civil Engineering with atleast 05 years of service as Junior Engineer and 10 years of service as Junior Engineer for Diploma holders from the recognized institute in the said discipline . 'OR' By deputation from the Jammu and Kashmir Engineering (Gazetted) Service of Public Works (R&B)/Jal Shakti Departments.
	B	Assistant Engineer (2-Mechanical)	Level-8A (50700-160600)	-	By promotion from Class-II, Category (B) (Junior Engineer) of Jammu Municipal Corporation (Subordinate) Service having Bachelor's degree in Mechanical Engineering with atleast 05 years of service as Junior Engineer and 10 years of service as Junior Engineer for Diploma holders or equivalent qualification from the recognized institute in the said discipline. 'OR' By deputation from the Jammu and Kashmir Engineering (Gazetted) Service of Public Works (R&B)/Jal Shakti Departments.

	C	Assistant Engineer (2-Electrical)	Level-8A (50700-160600)	-	By deputation from the Jammu and Kashmir Engineering (Gazetted) Service of Power Development Department.
FLORICULTURE WING					
I	A	Floriculture Officer	Level-11 (67700-208700)	-	By deputation from the Jammu and Kashmir Floriculture (Gazetted) Service.

NOTE:- 1 post i.e. Special Assistant to Commissioner [Pay Level-11 (67700-208700)] is under diminishing cadre and shall cease to exist upon superannuation/retirement of the incumbent holding the post.



(Dhirendra Sharma) JKAS

Additional Secretary to the Government